

Narayan Kumar Vs. Pawan Kumar Meena & Ors.

24.07.2020

Matter is taken up through Video Conferencing (Cisco Webex), hosted by Reader of the Court Sh. Davinder Singh Bisht.

Present (on screen): Complainant in person.

Sh. Davinder Singh Bisht, Reader, Sh. Kripal Singh Sajwan, Sr.P.A, Sh. Hardeep Singh, Ahlmad and Sh. Manish Kumar, Asstt. Ahlmad are also present through Video Conference.

Complainant submits that his counsel is busy in another matter and requests for passing over the matter till 12.00 O'clock. However, this Court requires certain clarifications, which has been clarified by the complainant himself.

Accordingly, matter is now listed for orders on **04.08.2020 at 11.30 AM.**

Screen signed copy of the order be sent to the Computer Branch for uploading the same on the official website of the Court. The signed copy of order shall be placed on record as and when physical hearing of the Court resumes.



(Harish Kumar)
Special Judge (PC Act) CBI-20,
Rouse Avenue District Court,
New Delhi/24.07.2020